

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.35/BB/ 2017	-	Admission	230/ 232	Ruukki Metals Trading & Marketing India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MANEESHA KONGOI
9620209706

PETITIONERS

Off Maneesha

Counsel for petitioner is present. The matter is listed today for admission. Counsel for petitioner has filed written submission.

List it for consideration on 29.08.2017.


MEMBER (J)


MEMBER (T)